NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 147(ND) 13

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

Mr. Dilip Shantilal Jain &Ors Vs. M/s NAME OF THE COMPANY: Integrated Casetech Consultants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME **DESIGNATION**

REPRESENTATION

SIGNATURE

For the Petitioner:

Mr. Manish Kaushik, Advocate

For the Respondent:

Counsel for the Respondent

ORDER

A request for adjournment has been made on behalf of the Respondents on the grounds that the arguing Counsel is in personal difficulty.

The same is not being opposed by the Ld. Counsel for the Petitioner.

To come up on 18th January, 2018.

(S. K. Mohapatra)

Member (T)

Member (J)